

TO BE PUBLISHED IN PART II SECTION 3(ii) OF THE GAZETTE OF INDIA

GOVERNMENT OF INDIA  
DEPARTMENT OF REVENUE & BANKING  
(REVENUE WING)

NEW DELHI, the 26th March, 1977.

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No. 1690 (F.No. 203/149/76-ITA.II): It is hereby notified for general information that the association mentioned below has been approved by the Secretary, Department of Science & Technology, New Delhi, the prescribed authority for the purpose of clause (ii) of sub-section (1) of Section 35 of the Income-tax Act, 1961, subject to the following conditions:-

- (i) that the C.C. Shroff Research Association, New Delhi will maintain a separate account of the sums received by it for scientific research;
- (ii) That the said Association will furnish the annual return of its Scientific Research Activities to the prescribed authority by 30th April, each year for every financial year in such forms as may be laid down and intimated to them for this purpose.

INSTITUTION

C.C. SHROFF RESEARCH ASSOCIATION, NEW DELHI.

This notification will be effective for a period of three years from 13th October, 1976.

Sd/-

(J.P. Sharma)

DEPUTY SECRETARY TO THE GOVERNMENT OF INDIA

Copy forwarded to:-

1. All Commissioners of Income-tax. (2 copies).
2. Director of Inspection (Income-tax & Audit)/Investigation/Research & Statistics/Publication and Public Relations, New Delhi.
3. Directorate of O&M Services (Income-tax), 1st Floor, Aiwan-e-Ghalib, Mata Sundri Lane, New Delhi.
4. The Deputy Secretary, Department of Science & Technology, Technology Bhawan, New Mehrauli Road, New Delhi, with reference to their O.M.No. 1/94/76-R.S.A. dated 11th March, 77
5. M/s. C.C. Shroff Research Association, 107, Ansal Bhawan, Kasturba Gandhi Marg, New Delhi, -110001, with reference to their letter dated 27.9.76.
6. Comptroller & Auditor General of India. (20 copies).
7. Bulletin Section of D.I. (R.S.&P), New Delhi (5 copies).

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AUTHORISED FOR ISSUE

( R.V. RAMANAN )

ASSISTANT DIRECTOR OF INSPECTION  
DIRECTORATE OF INSPECTION (RS&P)

No. CC/ITA.II/1652/437/RSI/77

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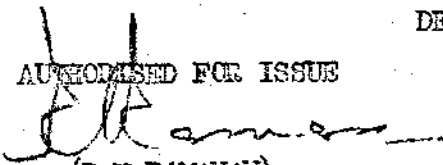
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\* SHARMA \*  
4/4/77.